

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 7753/2009

GHAZIABAD DEVELOPMENT AUTHORITY

Appellant(s)

VERSUS

BRIJISH DIXIT

Respondent(s)

(with office report)

Date : 03/06/2016 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE
HON'BLE MR. JUSTICE AMITAVA ROY
(VACATION BENCH)

For Appellant(s) Ms. Reena Singh, Adv.
Mr. T. Mahipal, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Despite service of notice, no one has entered appearance on
behalf of the respondent.

List on 08.06.2016.

(Jayant Kumar Arora)
Sr. P.A.

(Sneh Lata Sharma)
Court Master